

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 1405 OF 200

Applicant/s A. K. Gaur Respts. UoS & Oys

Advocate for Applicant/s B. R. Sinha Advocate for Respondent/s S. C. Mistry
N. Srivastava S. Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No. 22
<p>This case was dismissed in default on 9.2.10 order passed by Hon'ble Mr. A.K. Gaur, JM and Hon'ble Mrs. M. Gautam, AM.</p> <p>Accordingly Recd.</p> <p>Application No. 1190/10 has been submitted on 18.3.10 by Sri Amit Srivastava, Counsel for the Applicant.</p> <p>Due to misplace of this Restoration Application case was not listed in time i.e. on 31.3.10.</p> <p>Since, Hon'ble Mr. A.K. Gaur, JM is retired a fresh date may be given in this case.</p> <p>Inconvenience caused to the Hon'ble Court is highly regretted.</p> <p>Submitted for orders.</p> <p><i>[Signature]</i></p> <p>82 (7)</p>	<p><u>09.02.2010</u></p> <p><u>Hon. Mr. A.K. Gaur (JM)</u> <u>Hon. Mrs. Manjulika Gautam (AM)</u></p> <p>In spite of revised call, none appears for the applicant. It appears that the applicant has lost interest in prosecuting the matter. The O.A. is accordingly dismissed in default and for non prosecution.</p> <p><i>M. Gautam</i> AM</p> <p><i>A. Gaur</i> JM</p> <p><u>Sushil</u></p>	

Contd. On Sheet No. _____